

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Phoenix ARC pvt Ltd
Vs
Smt. Tikkavarapu Radhika

MAIN PETITION NUMBER : CP(IB)/203(CHE)2022

(IA/MA) APPLICATION NUMBERS
IA(IBC)/275(CHE)2024

ORDER

Present: Ld. Counsel Shri. B Dhanaraj for the Petitioner.

Ld. Counsel Ms. Saranya for the Respondent.

Ld. Counsel Shri. Kaushik Narayanan for IRP, who is also
present in person.

Objections already filed to the report of IRP.

Ld. Counsel for the Petitioner seeks and is given time to file Rejoinder.

List the application for hearing on **06.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)